To Take Action on Irregularities in Booster

*633. Shri Neeraj Sharma, M.L.A.: Will the Urban Local Bodies

Minister be pleased to state the reasons for which no action has

been taken by the Government against the officers responsible

for the irregularities observed by me during a surprise visit at

1:40 A.M on the booster of Ward No. 3 of Faridabad NIT

Assembly Constituency for which I have intimated to the

Commissioner, Municipal Corporation, Faridabad by writing a

letter togetherwith the details thereof?

ANIL VIJ, URBAN LOCAL BODIES MINISTER

Sir, the services of the Junior Engineer who was responsible for the said irregularities have been dispensed with by Municipal Corporation, Faridabad.